

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 59 of 2014 &
I.A. No. 111 of 2014

Dated : 1st May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R-1
Mr. Rajiv Srivastava for R.2
Mr. G. Umapathy
Ms. Mekhala for R.5
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for UPPCL

ORDER

Both the Respondents are filing the reply today after serving copy on the other side.

Post the matter for hearing on **29.05.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt